

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	3	126055403	2	124654073	0	276488	1124842	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	2	4210741	1	1029550	0	433554	2747637	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		5	130266144	3	125683623	0	710042	3872479		

Annexure-1

Name of the corporate debtor: **BHUBANESHWARI SEAFOOD PRIVATE LIMITED**; Date of commencement of CIRP **22/06/ 2026**; List of creditors as on: **20/09/2026**

List of secured financial creditors belonging to any class of creditors
(Amount in ₹)

[illegible]

Annexure-2

Name of the corporate debtor:; Date of commencement of CIRP; List of creditors as on:

List of unsecured financial creditors belonging to any class of creditors
(Amount in ₹)

[illegible]

Annexure – 3

Name of the corporate debtor:; Date of commencement of CIRP; List of creditors as on:

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

[illegible]

Annexure – 4

Name of the corporate debtor:; Date of commencement of CIRP; List of creditors as on:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

[illegible]

Annexure – 5

Name of the corporate debtor:; Date of commencement of CIRP; List of creditors as on:

List of operational creditors (Workmen)
(Amount in ₹)

[illegible]

Annexure – 6

Name of the corporate debtor:; Date of commencement of CIRP; List of creditors as on:

List of operational creditors (Employees)
(Amount in ₹)

[illegible]

Annexure – 7

Name of the corporate debtor: **BHUBANESHWARI SEAFOOD PRIVATE LIMITED**; Date of commencement of CIRP **22/06/2026**; List of creditors as on: **20/09/2026**

List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, at may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	GST & Central Excise, Balasore Division, Assistant Commissioner	Central	15/07/ 2026	1,463,104	1,029,550	OC	NO	0	0	0	0	433,554	
2.	Employees Provident Fund Organization, Office of the Additional Central Provident Fund Commissioner	Central	8/07 2026	2,747,637	0	OC	NO	0	0	0	2,747,637	0	

Annexure – 8

Name of the corporate debtor:; Date of commencement of CIRP; List of creditors as on:

List of operational creditors (Other than Workmen and Employees and Government Dues)

[illegible]

Annexure – 9

Name of the corporate debtor:; Date of commencement of CIRP; List of creditors as on:

List of other creditors (Other than financial creditors and operational creditors)
(Amount in ₹)

[illegible]